

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Government of India has declared the fertilizer as essential commodity under the Essential Commodities Act, (ECA) 1955 and has promulgated the Fertilizer Control Order (FCO), 1985 to regulate trade price, quality and distribution of fertilizer. Specifications of various fertilizers have been prescribed under FCO. There are 82 testing fertilizer laboratories in the country notified in FCO and the sale of fertilizer not of prescribed standards is strictly prohibited under Clause 19. State Governments are adequately empowered under ECA/FCO to enforce the provisions; violation of which can invite both penal action and administrative action against offenders. Imprisonment from three months to seven years and fine under the provision of ECA is prescribed.

Share of agricultural products in export

†665. SHRI OM PRAKASH MATHUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state the reasons responsible for the small share of export of the country's agricultural products in Gross Domestic Product (GDP)?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): The reasons for small share of export of country's agricultural products in Gross Domestic Product (GDP) are primarily very high domestic consumption, low land holding size, low productivity etc.

To address the challenges Government of India has announced Agriculture Export Policy, 2018 and is constantly monitoring the progress.

Estimated production of agricultural and horticulture crops

666. SHRI SURESH PRABHU: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total estimated agriculture production in the year 2020 from all agricultural crops; and

(b) the estimated production of horticulture crops?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) The details of total estimated production of agricultural

†Original notice of the question was received in Hindi.

crops as per First Advance Estimates 2019-20 (Kharif only) are as under:

| (Million tonnes) | |
|-------------------|------------|
| Agriculture Crops | Production |
| Cereals | 132.35 |
| Pulses | 8.23 |
| Oilseeds | 22.39 |
| Cotton # | 32.27 |
| Jute & Mesta ## | 9.96 |
| Sugarcane | 377.77 |

bales of 170 kgs. each

bales of 180 kgs. each

It is early to assess the production of rabi crops in the year 2020 as sowing is still in progress in some parts of the country. The Second Advance Estimates for whole agriculture year (July-June) including Kharif and Rabi crops are normally released in mid February.

(b) As per First Advance Estimates of horticulture crops for 2019-20, total production is estimated at 313.35 million tonnes.

**Subsidy on Happy Seeder and Super
Seeder machines**

667. PROF. M.V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the number of Happy Seeder and Super Seeder machines bought by farmers in Punjab and Haryana in past three years, year-wise and State-wise;

(b) the number of farmers who applied for subsidy during the same period, the details thereof, along with the number of applications approved by the concerned authorities, year-wise and State-wise;

(c) the details of payments made as a part of the said subsidy in the last three years, year-wise and State-wise; and